

APPELLATE TRIBUNAL FOR ELECTRICITY

Updated: As on 31.03.2023

1.11 No. of employees against whom Disciplinary action has been proposed/taken (Section 4(2))

1.11.1No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings –**Nil-**

1.11.2(ii) Finalised for Minor penalty or major penalty proceedings - **Nil-**